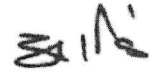


Immediate

No.14/5/2023-EO(SM.II)  
Government of India  
Ministry of Personnel, Public Grievances & Pensions  
Department of Personnel & Training  
Secretariat of the Appointments Committee of the Cabinet  
\*\*\*\*\*

North Block, New Delhi  
18.10.2023

The Appointments Committee of the Cabinet has approved the proposal of the Department of Legal Affairs for appointment of Justice Chandrakant Vasant Bhadang, retired Judge, Bombay High Court to the post of President, Income Tax Appellate Tribunal (ITAT), in the salary of Rs. 2,50,000/- p.m. for a period of 04 years, or till attaining the age of 70 years, whichever is earlier.



(Arvind Thakur)  
Under Secretary (EO-SM.II)  
Tel: 2309 3913

Department of Legal Affairs,  
(Dr. Niten Chandra, Secretary),  
Shastri Bhawan, New Delhi.

Copy forwarded for information to:

1. Prime Minister's Office (Shri Hrisheekesh Arvind Modak, Director).
2. Cabinet Secretariat (Ms. Kavita Singh, Joint Secretary).
3. Guard File.



(Arvind Thakur)  
Under Secretary (EO-SM.II)  
Tel: 2309 3913